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Title: Regarding amendment to Atrocities Act - laid

**SHRI JAYADEV GALLA (GUNTUR) :** Are we realizing the dreams of Ambedkar? Are we even after 73 years of Independence able to provide security to Dalits? Are we really treating them as human beings? No,

This becomes clear if one looks at attacks on Dalits during recent past — be it killing boy for sitting on chair and eating food before upper caste men in UP, be it tonsuring boy, cutting moustache in East Godavari of AP for confronting a local ruling party leader, be it raping 16 year old Dalit girl for days by 10 men in Rajahmundry of AP.

Where are we going? Why are we not sensitive towards our fellow citizens?

So, I urge the Government of India to amend Atrocities Act as done in Epidemics Act and include that investigation is completed in 30 days and trial is completed in six months. I am sure this will provide protection to Dalits.